# GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS RAJYA SABHA

## **UNSTARRED QUESTION NO-1226**

ANSWERED ON-10/12/2025

#### HIGHWAY COLLAPSE INCIDENTS IN THE COUNTRY

1226. Shri Sanjay Singh:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) total number of highway stretches that have collapsed across the country in the last five years, State-wise;
- (b) the specific locations and causes of the collapses, including the design, material and construction deficiencies identified;
- (c) how many contractors have been blacklisted by the NHAI, along with details of penalties imposed;
- (d) the total number of Government officials suspended or reprimanded for negligence or dereliction of duty related to such highway collapses; and
- (e) the total amount of funds spent on repair, reconstruction, and strengthening of the collapsed highway stretches?

#### **ANSWER**

#### THE MINISTER OF ROAD TRANSPORT AND IGHWAYS

### (SHRI NITIN JAIRAM GADKARI)

- (a) to (e) As per information provided by the executing agencies of National Highways (NHs), collapses/ major deficiencies in National Highway stretches (including in structures like Bridges, culverts etc.) during the last five years and current Financial Year have been reported for 72 projects / stretches. State / Union Territory (UT) wise details of collapses / major deficiencies of NH stretches along with status of its rectification works and action taken against contractors, concessionaires, consultants, government officials etc. during the last five years and current Financial Year are annexed. Actions against defaulting agencies have been taken up as per the provisions of the Contract/ Concession agreement in cases of deficiencies/ damages, such as termination of contract agreement, levying of penalties/ liquidated damages, debarment/ blacklisting, declaring as non-performers etc.
- 11 officers were removed from service on account of performance assessment and other disciplinary actions taken on 11 officers for various reasons including negligence and dereliction of duties.

Remedial work to repair or reconstruct damages during construction or in the Defect Liability Period (DLP) is the responsibility of the Contractor/ Concessionaire at their own cost as per provisions of contract agreement except in those cases where the Contract Agreement has been terminated in which case the securities provided are forfeited.

ANNEXURE REFERRED TO IN REPLY TO PART (a) TO (e) OF RAJYA SABHA UNSTARRED QUESTION NO. 1226 ANSWERED ON 10.12.2025 ASKED BY SHRI SANJAY SINGH REGARDING HIGHWAY COLLAPSE INCIDENTS IN THE COUNTRY

State / Union Territory (UT) - wise details of collapses / major deficiencies of National Highway stretches along with status of its rectification works and action taken against contractors, concessionaires, consultants, government officials etc. during the last five years and current Financial Year-

State	S. No.	Name of the Project	Year of incident		Action Taken
Arunachal Pradesh	1	Permanent solution to Slip Zones on Papu – Yupia – Hoj – Potin section of NH-713A & NH-13 at Km 31.000 (Hoj Market), Km 38.300 (Yabi Village), Km 39.700 (Appa Crusher) and Km 40.300 (Crusher Point) in the state of Arunachal Pradesh for the year 2021-22	2024	RE wall Collapsed	Rectification of defective work initiated by the Contractor. Penalty of 5% of contract value imposed on Contractor.
Andhra Pradesh	2	Six-laning of Vijayawada bypass from Chinna Autupalli (Design Ch.0+000) to Gollapudi (Design Ch. 30+000) in Vijayawada – Gundugolanu Section of NH-16 in the State of Andhra Pradesh under Bharatmala Pariyojana on Hybrid Annuity Mode	2024		Concessionaire commenced the rectification work based on recommendation /suggestion of RE wall Expert. Rs.10,99,235/- was recovered as damages from Concessionaire.

State	S. No.	Name of the Project	Year of incident	,	Action Taken
	3	Slx laning of Anandapuram- Pendurthi-Anakapalli section of NH-16 in Andhra Pradesh	2021	•	Remedial measures were completed by the Concessionaire at its own cost.
Bihar	4	Four Laning of Simaria-Khagaria Section of NH-31 from Km. 206.050 to Km. 266.282 (Design Chainage) and (Existing Chainage Km. 209.945 to Km. 270.000 of NH-31) in the State of Bihar on EPC Mode	2023	' '	Repair works taken up by Contractor as recommended in CRRI report
	5	Varanasi - Mohania (GTRIP/5; Package - IV A): 4L of existing 2L section from km. 65 to km. 317 of NH-2 in UP and Bihar on NH-2	2023	•	Damages of INR 25 Cr imposed on Contractor
	6	4-Laning of Simga-Sargaon Section of NH-200 (New NH- 130) from Km 48+580 to Km 91+026	2024	Cracks in Cement Concrete Panels	Action taken up for Panel Rectifications at the risk & cost of EPC Contractor.
Chhattisgarh	7	4-Laning of Sargaon-Bilaspur Section of NH-200 (New NH- 130) from Km 91+026 to Km 126+525 under EPC Mode	2022	Crack in Cement Concrete Panels & RE Wall bulged at Km. 91, 96, 101, 102 & 106.	The EPC Contractor has commenced the rectification work at site.
	8	Rehabilitation & Upgradation 2-lane with paved shoulders configuration of Bilaspur Urdawal section in km 241.553 to 312.60 = 71.0476 km (Masanialala to Rengapali) on NH 200 (New NH 49)	2025	Damage in slab of Minor bridge	The work is in Defect Liability Period and taken up by Contractor at his own cost.

State	S. No.	Name of the Project	Year of incident	•	Action Taken
		(Package-III)(Borai river MNB at km 217.358)			
Himachal Pradesh	9	Four Laning of Parwanoo-Solan Section NH-22 (New NH-05) from Km 67.000 to Km 106.139, under NHDP phase-III on EPC basis in the State of Himachal Pradesh.	2022	' '	Restoration work has been completed by EPC Contractor
	10	Flyover and underpass at Hero Honda Chowk NH 48	2024	bituminous surface	
Haryana	11	Dwarka Expressway Pkg-III (Delhi/HR Border to start of RoB Gurugram)	2021	Crushing of concrete in some segments.	Penalty of Rs. 6.67 Cr on Contractor and Rs. 20 lakhs on Authority's Engineer imposed.  Contractor and Authority's Engineer blacklisted for 3 months.  Restoration/ repair works completed.
	12	Six laning and Strengthening of NH-248A from existing km.2.740 (Rajiv Chowk) to km.11.682 in Gurugram under NHDP Phase-IV on Hybrid Annuity Mode in the state of Haryana.	2020	Span (P10–P11) of the under-construction flyover collapsed.	Debarment of Team Leader & SQME of Independent Engineer.  Expert Committee constituted recommended dismantling of the collapsed span of the underconstruction flyover and recasting of the segments and wings by Contractor at his own cost.

State	S. No.	Name of the Project	Year of incident		Action Taken
	13	Delhi-Vadodara Expressway Pkg. 2	2024	Rutting	Authority has imposed damages amounting to Rs.48,61,243/- on the contractor for delayed maintenance. Rectification of rutting has been taken up by Contractor and majority of the rutted portion has been rectified.
	14	Delhi-Vadodara Expressway Pkg. 3	2024	Rutting	Authority has imposed damages amounting to Rs. 42,95,049/- on the contractor for delayed maintenance. Rectification of rutting has been taken up by Contractor and majority of the rutted portion has been rectified.
Gujarat	15	Sanchore-Santalpur Package- 4	2025	recently after rains in June month 2025,	Penalty of ₹2.8 crore had been imposed on the Contractor along with a recommendation for debarment up to one year or until successful rectification, whichever is later. Contractor has taken up repair/ restoration works. The Project Director of NHAI was suspended.
Jharkhand	16	4 Laning of kutchery chowk to bijupara Secion of NH 75 from km 0.0 to km 34.00			Performance Bank Guarantee of Rs 11.79 Crores encashed for non-rectification of defects

State	S. No.	Name of the Project	Year of incident	· · · · · · · · · · · · · · · · · · ·	Action Taken
		Two/Four Laning of BRT Tiger Reserve Boundary to Bengalore Section of NH-948	2025	Km337+680 RE Block	Concessionaire has taken up repair/ restoration works as per recommendation of report submitted by IISC Bangalore.
Karnataka	18	Hospet-Bellary-Karnataka/AP Border from Km.280.080 to Km.375.450	2020	Cracks are developed in PQC for 8.30 km.	Original Contract Terminated. New EPC Contractor is implementing the Balance works.
	19	4-laning of Hubli – Hospet section	2022	Cracks on PQC Pavement and widening of longitudinal joints on pavement	Contractor has initiated actions for rectification of damages.
	20	Four laning of Goa-Karnataka Border to Kundapur section of NH-66 (formerly NH-17) from Km. 93.700 to Km. 283.300 in the State of Karnataka to be executed as BOT Project on DBFOT Pattern under NHDP-IV:		Incident of collapse of three spans of Kaali Bridge. Inadequate slope stability works.	Contractor debarred for 1 month on Aug 2024
Kerala		NH Connectivity to ICTT at Vallarpdam from Kalamassery to Vallarpadam NH 966A	2025		Penalty of Rs. 30.74 Cr was imposed on Contractor

State	S. No.	Name of the Project	Year of incident		Action Taken
				07 & 08 Ch. 7+960 and Ch. 9+067 (BHS)	
	22	Kodugallur to Edappally NH 66		Damages in the pile foundation Ch. 398+400 and 398+989 (RHS)	Concessionaire debarred for 1 year.
	23	Chengala-Neeleshwaram Section of NH-66	2022 and 2025		Authority has suspended the Concessionaire and its promoter from future bidding for 01-month period. Debarment also issued to Concessionaire. Senior Bridge Engineer of AE removed from site.
	24	Neeleshwaram- Thaliparambha Section of NH- 66	2025	Unprotected soil slip in the cut section with debris deposition on carriageways.	Rectification work carried out and traffic restored with precautionary barricading in median portion.
	25	Ch.174+150 (Thalssery-Mahe Bypass Section )	2020	I 1)1 Kridae (4 airders	Penatly of Rs. 1.00 Cr imposed on Contractor and Contractor debarred from partipating in Tender for a period of 1 year. Penalty of Rs. 20.00 lakhs imposed on Authority's Engineer. 2. Team Leader, Bridge Engineer of AE was terminated from the project and debarred for 2 years. 3. Project Manager of Contractor terminated from project.
	26	NHAI - Six laning from start of Valanchery bypass to		RE wall collapsed	Debarment of Contractor and Independent Engineering firm from

State	S. No.	Name of the Project	Year of incident	•	Action Taken
		Kappirikkad section of NH – 66 (old NH-17) from Design Ch. 298+500 (Ex. km 304.250) to Design Chainage 335+850 (Ex. km 349.260) in the state of Kerala on Hybrid Annuity Mode under Bharatmala Pariyojana			participating in ongoing/future bidding for 01 month period or completion of investigation by the expert Committee whichever is later.
	27	Thuravoor-paravoor	2025	Collapse of 4 PSC Girders during constructions	NHAI, imposed penalty of Rs. 15.35 Lakhs. Bridge Engineer & Team Leader of AE were Terminated.
	28	Six Laning of Start of Kollam Bypass to Kadambattukonam from Km.486+000 to Km.517+800 of NH-47 (New NH-66) in the State of Kerala on Hybrid Annuity Mode under BharatmalaPariyojna	2025	Failure/Collapse of scaffolding of Minor Bridge (under construction) at Km.Ch. 497+370(RHS)	Penalty of Rs. 9.55 lakhs imposed on Concessionaire
	29	6L Elevated Corridor along with development of existing 4 lane road at ground level from Aroor to Thuravoor Thekku section of NH 66	2025	Toppling of two PSC girders at span P-202-P-203  Failure on part of AE to review efficacy of material being used in launching and not ensuring application of approved launching scheme.	Contractor and AE debarred from future bidding for 1 month.
Maharashtra		Construction of 4-laning Flyover of NH-6 integrated with ROB's & River Bridge including approach ramps service road footpath over RCC utility duct for Octroi	2021	single girder due to	

State	S. No.	Name of the Project	Year of incident		Action Taken
		Naka to Itwari and Inner Ring Road from Manewada to Kalamna and Rani Prajapati Square to Vaishnav Devi Square including ROB LC No. 71 &72 in Nagpur of NH-6			The damaged Girder was replaced by Contractor at his own cost.  Project Director, NHAI, transferred immediately.
	31	Bal. Works of Fagne (Km. 510.000) to Maharashtra/Gujarat Border (Km. 650.794) on NH-06 (New NH-53)		Ch.547.344	Structure was Audited by VNIT Nagpur.  As per the recommendation of VNIT, Nagpur, Contractor has taken up reconstruction of slab.
	32	Balance work for 4-laning of Panvel to Indapur section from km.0.0 to km.42.3 of NH- 66 - EPC		Panel cracking, poor riding quality, bumps, poor diversions etc.	Contractor has taken up rectification works.
	33	Bodhwad- Muktainagar - Barhanpur road Section - II Km 44/760 Km.78/145.	2020	Cracked panels	Contractor has initiated actions for rectification of damages. DLP period is extended by Six months.
	34	Section -II Kolde to Khetia Road km.50+200 to 98+800	2021	Cracked panels	Contractor has initiated actions for rectification of damages.
	35	Mehkar-Ajispur Road	2024	Cracked panels	The Performance BG of Contractor is forfeited. Process initiated for rectification of damages.
	36	Bhokar-Sarsam	2024	Cracked panels	Contractor has initiated actions for rectification of damages.
	37	Sillod-Fardapur	2024	Cracked panels	Contractor has initiated actions for rectification of damages.

State	S. No.	Name of the Project	Year of incident		Action Taken
	38	Parbhani to Gangakhed	2021	Cracked panels	Contractor has executed the panel replacement / rectification works.
	39	Amdi - Saoner	2022	Cracked panels	Contractor has initiated actions for rectification of damages.
	40	Rehabilitation and upgradation & NH-66 (Erstwhile NH-17) form km 241+300 to 281+300 (Arawali to Kante Section) to four lane with paved shoulder in the state of Maharashtra under NHDP-IV on Hybrid Annuity Mode.	2025	Depression & cracks in PQC	Contractor has initiated actions for rectification of damages.
	41	Rehabilitation & Upgradation of NH-66 (Old NH17) from Km 281+300 to Km 332+200 (Kante to Waked section) to four lanes in the state of Maharashtra under NHDP-IV on Hybrid Annuity Mode.	2024	PQC cracks and settlement.	Contractor has replaced cracked panels.
	42	Rehabilitation and upgradation of NH-66 (Old NH-17) form km 332/200 to km 367/200 (Watul to Talgaon Section) to four lanes in the State of Maharashtra under NHDP-IV on EPC Mode.	2024		Contractor has initiated actions for rectification of damages.

State	S. No.	Name of the Project	Year of incident	Details of Major damages / defects	Action Taken
	43	Rehabilitatyion & up gradation for Talere Gaganbawada Kolhapur Road (NH-166G) stretches start from Ch. 6/00 Km. to Ch. 11/00 Km. and Ch. 19/300 Km. (Start of Karul Ghat) to 35/300 Km. (End of Gaganbawada) of NH-166G to 2 lane paved shoulder/2 lane configuration lane, length 21.00 Km. in the state of Mahrashtra on EPC Mode.	2025	Cracks in PQC	Contractor has initiated actions for rectification of damages.
	44	Rehabilitation and Upgradation to Two lanes with paved shoulder from Karad to Tasgaon NH 266 from Km. 0/00 to 58/830 in the State of Maharashtra on EPC mode	2024	Cracked panels	Rectification of damages taken up at risk and cost of Contractor.
	45	Upgradation to two lane with paved shoulder from Salaikhurd to Tiroda Km 120/100 to 163/200 (Design Km 44/00 to 87/00) of NH 753 on EPC Mode in the state of Maharashtra	2024	formation of Longitudinal & Lateral	IIT Bombay has been appointed for Technical Investigation of defects and suggestion of remedial measures.
Rajasthan	l 4h	Delhi Vadodara Expressway NE-4 Pkg.06	2024	Rutting, Raincuts, potholes & settlement	Penalty imposed on each contractor amounting to Rs. 50 Lakhs for non-rectification of defects in the stipulated time frame as per provision of contract agreement.
	47	Delhi Vadodara Expressway	2024		

State	S. No.	Name of the Project	Year of incident		Action Taken
		NE-4 Pkg.07			
	48	Delhi Vadodara Expressway NE-4 Pkg.08	2024		
	49	Delhi Vadodara Expressway NE-4 Pkg.09	2024		
	50	Construction of 6-lane access-controlled Greenfield highway from km 28+70 to Km. 53+0 of Sangariya (near Chautala)-Rasisar (near Bikaner) section of NH-754K as a part of Amritsar-Jamnagar Economic Corridor in the State of Rajasthan under Bharatmala Pariyojana -Phase-I (AJ/SR-Package-2)	2024	Deficiencies in riding quality and settlement at some locations observed	(i) Damage of Rs. 50.00 Lakhs imposed upon the Contractor. (ii) Two key personnel of Authority Engineer team were terminated due to poor supervision.
	51	Construction of 6-lane access controlled Greenfield highway from km 53+000 to Km. 88+000 of Sangariya (near Chautala)-Rasisar (near Bikaner) section of NH-754K as a part of Amritsar-Jamnagar Economic Corridor in the State of Rajasthan under Bharatmala Pariyojana-Phase-I (AJ/SR-Package-3)	2024	structure while launching of 83 mtr single span truss bridge	Penalty of Rs. 1.00 Cr. imposed and warning for debarment action for any future instances upon the Contractor was issued.  Debarment of fabrication team and Designer team issued for the period of 02 years in NHAI works.  Penalty of Rs. 20 Lakhs and warning for debarment action for any future instances upon the Authority Engineer.  Debarment of Senior bridge Engineer deployed by the Authority Engineer issued for a period of 2 years in NHAI works.

State	S. No.	Name of the Project	Year of incident	•	Action Taken
	52	Delhi-Vadodara Expressway Pkg. 4	2024	•	Damages amounting to Rs. 1.06 Cr. imposed for delayed maintenance. Also, IIT Kharagpur has been engaged for detailed study for permanent rectification of defects.
	5.3	Delhi-Vadodara Expressway Pkg. 5	2024	Rutting, settlement of approach & bulging of RF wall	Damages amounting to Rs. 88.32 lakhs imposed for delayed maintenance. Bulging of RE wall has been rectified as per suggestions of CRRI. Majority of the rutting has been rectified. Further, in addition to above, IIT Kharagpur has been engaged for detailed study for permanent rectification of defects.
	54	Delhi-Vadodara Greenfield Alignment (NH-148N) (Pkg- 16) (Ch. 427.300 to Ch.452.420) [Major bridge over Takli river near Nayagaon Jageer village to Rajasthan/MP Border]	2024	Stretch is operational w.e.f. 30.11.2023 and at some locations the settlements observed in approaches of structure	EPC Contractor has rectified damages. R
	55	Construction of proposed 2- lane ROB and its approaches in lieu of existing level crossing no. C-64 at km. 172.990 on Jodhpur–Ajmer Road on NH-65 in District Nagaur Rajasthan	2024	Post-completion, structural defects have been observed in the deck slab of the ROB due to honeycombing caused by poor workmanship.	Contract has been terminated. Debarment of contractor taken up. Bid for rectification works invited.
Telangana	56	Four Laning of NH-161 from Mangloor (Design Km 86.788 /existing Km 91.350 to Telangana/Maharashtra Border (Design Km 135.751/ Existing Km 140.873) in the	2022	Rutting and	Penalty of of <b>Rs.134.784 Cr.</b> imposed towards Breach of maintenance obligations.

State	S. No.	Name of the Project	Year of incident	,	Action Taken
		state of Telangana under Bharatmala Pariyojana on Hybrid Annuity Mode (Package-III)			
		4-laning of Madurai - Chettikulam section from Km 0.000 to Km 7.300.	2021	3 Girders (G1, G2 & G3) between pier P4 & P5 at Km 2+850 of down ramp collapsed during fixing of the Bearing during construction.	Contractor has replaced the girders at the said locations at his
Tamil Nadu		4-laning of Sethiyathope - Cholpauram section from Km 65.960 to Km 116.440	2022	due to failure of hydraulic jacks at Km 107+400 Anaikarai Major Bridge across Kollidam river.  In 2025:  The RE wall blocks portion of the A2 (Thanjavur) side approach (LHS side)	A penalty amounting to Rs. 7.305 crore (being 0.5% of the BPC) had been imposed and recovered from the Concessionaire.  The collapsed span has been reconstructed by the Concessionaire with their own cost.  In 2025:  The rectification work completed by the Concessionaire at their own cost.
		4-laning of Thanjavur - Trichy section from Km 80.000 to Km 136.490		approach (LHS side)	Based on report of Expert Committee, restoration work using soil nailing

State	S. No.	Name of the Project	Year of incident		Action Taken
				geo grid and fallen down.	completed by Contractor.
	60	Construction of 4 lane green field highway from km 35.00 to 49.155 of NH-731A with paved shoulder on Hybrid Annuity Mode in the State of Uttar Pradesh. (Job No. CE-RO-LKO/NH(O)/NH-731A/2021-22/627 dt 05-01-2022)	2025	DBM due to percolation of rain water in some	The project is under construction, the repair and rectification work taken up by the concessionaire at its own cost.
	61	Lucknow Ring Road Pkg-3A	2024		Contractor has initiated process for rectification of damages.
Uttar Pradesh	62	Rehabilitation and Up- gradation from km. 285.000 to 326.000 of NH-76 (Kalupur - Lalta Road) to two lane with paved shoulder on EPC mode in the state of Uttar Pradesh	2020	Cracks in rigid pavement.	Defect Liability Period has been extended till the rectification of defects observed during DLP. Rectification work based on IQA report completed.
	63	Rehabilitation and Upgradation from km. 178.000 to 215.000 of NH-76 (Kabrai – Banda Road) to two lanes with paved shoulder on EPC mode in the state of Uttar Pradesh	2020	Cracks in rigid pavement.	Defect Liability Period has been extended till the rectification of defects observed during DLP. Rectification work based on IQA report completed.
Uttar Pradesh & Uttarakhand	h4	4L of Haridwar-Nagina section of NH-74	2023	PQC panel cracks	Contractor has initiated process for rectification of damages.

State	S. No.	Name of the Project	Year of incident		Action Taken
Uttarakhand	65	Construction, Operation and Maintenance of 2-Lane Bi-Directional Silkyara Bend Barkot Tunnel with escape passage including approaches on Dharasu–Yamunotri section between Ch. 25.400 Km and Ch. 51.000 Km falling along NH-134 (OLD NH-94) in the state of Uttarakhand	2023		Rectification measures taken up by the EPC contractors at its own cost.  Actions as per the Investigation Committee Report initiated.
	66	Construction of 4-Laning of Puruliya Bypass Section from Km. 84.030 to Km. 94.345 of NH-32 (length 10.315 Km) in the State of West Bengal on EPC Mode	2025	in the newly constructed PQC.	<ul> <li>i) Rectification works initiated by Contractor. Amount of Rs. 20.00 Lakh withheld from Contractor's bill.</li> <li>ii) Key personal of AE has been debarred for a period of one year.</li> </ul>
West Bengal	67	Four laning with paved shoulders of NH-6 from Chichra to Kharagpur Km 185.150 to Km 134.400 including rehabilitation of existing four lane from Km 134.400 to Km 129.600 in the state of West Bengal	2023	Cracks in PQC panels	Repaired at the Risk and Cost of EPC Contractor.
Odisha	68	Chandikhole-Bhadrak Section of NH-16	2023	2. Bridge at km. 79+614: The span A1-P1 had dislodged from the pier P2 due to breaking of the cantilever	

State	S. No.	Name of the Project	Year of incident	•	Action Taken
				ground.	Rs.20 lakh imposed on the Supervision Consultant.
				Appearance of wide cracks (up to 3-4mm) in the pier cap on grid "P2".	Debarment of DPR Consultant for
				Damages of deck slab and girders of the dislodged span.	
	69	Completion of Balance Work Panikoili – Rimuli section of NH-215 (New NH-20) from Km.0.000 to Km.163.000 (Design Chainage Km0.000 to 166.173) in the state of Odisha in single percentage item rate Contract	2022	Collapse of pier cap (P8) and girders (P8 – P9 Span) Balance work of Belabahali Major Bridge LHS at Km.35.341 which was under construction collapsed during launching of girders.	Restoration work executed by Contractor at his own Cost based on the recommendation of Expert Committee constituted.
Assam	70	Construction of 6-lane Standalone Flyovers at Bongaigaon, Chapaguri, Pathsala, Simlaguri Chowk and Baihata Junctions on stretches of NH-31 & NH-31C [new NH-27 (EW)] in the State of Assam under Bharatmala Pariyojana on EPC basis		Falling of one PSC Girder at Baihata Flyover (Span P1-P2), resulting in the death of one person.	Penalty imposed on Contractor. Contractor debarred for 4 months.
Andaman & Nicobar Islands	71	Rehabilitation of km 181.00 to Km 206.00 section in Andaman Trunk Road of NH-4 to Intermediate Lane with hard shoulder in the union Territory of Andaman & Nicobar islands (Total length 25.00 km) on	2024	Distress, sinking of pavement at various locations.	Rectification works completed.

State	S. No.	Name of the Project	Year of incident		Action Taken
		EPC Mode" (Package-VII)  Construction of 4 Nos. of			
	72	Minor Bridges at Km 21.717, Km 23.150, Km 88.300, Km 92.100 of NH- 223 (New NH- 4) connecting South Andaman and Baratang Island in the Union Territory of Andaman & Nicobar Islands on EPC mode.	2024	Nallah at Km 88+300	The EPC contractor has carried out the necessary rectifications at their own expense including replacement of slab as recommended by CRRI-CSIR report.

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